

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/44/KOB/2020
SECTION	241-242, 247(1) C/ACT
NAME OF PARTIES	SMITHA RAJESH & 2 OTHERS V/S MALABAR ENVIRO VISION PVT LTD & 5 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	REMA SMRITHI VK & SHANKAR V.
RESPONDENTS ADVOCATE/ PROFESSIONAL	DHIREN R DAVE, ROC, DEEPTI SUSAN GEORGE.

**4th JULY 2024**

## O R D E R

### **IA(C/ACT)/141/KOB/2023 IN CP/44/KOB/2020**

Learned proxy Counsel, Ms. P. Shukla appears on behalf of the learned counsel for the Applicant through virtual mode and submits that the arguing counsel is not available today as he is out of station, hence, sought an adjournment. Learned Counsel, Ms. Rema Smrithi V K appears on behalf of the Respondents 1 to 3 through virtual mode. Learned Proxy Counsel of Ms. Deepti Susan George NCLT appointed observer appears through virtual mode.

At the request of the Counsel appearing on behalf of the Applicant, list this matter for further consideration on **01.08.2024**.

### **CP/44/KOB/2020**

In view of the order in IA(C/Act) 141/KOB/2023 today, list this matter for further consideration on **01.08.2024**.

**Sd /-**

**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**